

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 121  
CP No. 12/46(2)/JPR/2023  
Under Section 46(2) of  
Companies Act, 2013

**In the matter of:**

**Sumati Projects Limited**

**...Petitioner**

**Versus**

**Shree Cement Ltd. and Anr.**

**...Respondents**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Anuj Singh, Adv.

For the Respondent : Aditya Sharma, Proxy

**ORDER**

Heard Mr. Anuj Singh, Adv. appearing on behalf of the Petitioner. Mr. Aditya Sharma, proxy counsel appeared on behalf of Mr. Sandeep Taneja, Adv. for the Respondents submits that NOC has been given in this matter and the parties will engage another counsel. Reply will be filed by the new counsel in this matter. In the interest of justice, list the matter on 05.06.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

May 02, 2024